

ÖITEM NO.802

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. No...../2017 in Civil Appeal No(s). 8959-8962/2013

LIC OF INDIA AND ORS

Appellant(s)

VERSUS

KRISHNA MURARI LAL ASTHANA AND ANR ETC.

Respondent(s)

(With appln.(s) seeking extension of time and with office report)

WITH

C.A. No. 9409-9410/2013

(With Interim Relief and Office Report)

C.A. No. 6995/2013

(With appln.(s) for impleadment as party respondent and permission to file additional documents and implementation of court's order and Office Report)

C.A. No. 9223/2013

(With appln.(s) for intervention and Office Report)

SLP(C) No. 14774-14777/2015

(With appln.(s) for directions and c/delay in filing SLP and c/delay in refiling SLP and Office Report)

Date : 13/01/2017 This application was orally mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s)

Mr. T.V.S. Raghavendra Sreyas, AOR

Mr. Ashok Panigrahi, AOR

Mr. B. Krishna Prasad, AOR

For Respondent(s)

Mr. Nachiketa Joshi, AOR

Mr. Jay Savla, AOR

Dr. Kailash Chand, AOR

Mr. Sajith P., AOR

UPON hearing the counsel the Court made the following

O R D E R

Taken on Board.

List the I.A. on 16.01.2017.

(Gulshan Kumar Arora) (H.S. Parasher)

Court Master Court Master